

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1602**  
TO BE ANSWERED ON 03.05.2016

**Promotion of Biodiversity**

1602. DR. K.KAMARAJ

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has allocated funds for the promotion of biodiversity and if so, the details of funds sanctioned along with the specific areas and projects for which these funds have been provided during the last two years and current year, State wise;
- (b) whether any target has been fixed in this regard, if so, the details and achievements made so far;
- (c) whether the Government proposes to seek external funding to achieve the Biodiversity targets; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

(a) Biodiversity is a cross-cutting subject. Getting the precise estimate for biodiversity funding is a big challenge, given the complexity of determining biodiversity financing from different sources. As per an exercise undertaken to assess funding for biodiversity conservation for the year 2013-14, funds allocated for activities that promote biodiversity conservation were estimated to be Rs. 9204.45 crores, which includes Rs. 5025.57 by States/UTs.

(b) to (d) India has developed 12 national biodiversity targets that have been developed in line with the global Aichi biodiversity targets, through an extensive consultative process with stakeholders. The 12 national biodiversity targets alongwith relevant details are included in the National Biodiversity Action Plan Addendum 2014, which is available at the link <http://envfor.nic.in/sites/default/files/NBAP%20Addendum%202014.pdf> and <http://www.cbd.int/countries/?country=in>.

The NBAP and national biodiversity targets are implemented through about 25 Ministries/Departments including the Ministry of Environment, Forest and Climate Change, and relevant organisations at the Central, State and local levels. The activities listed in the NBAP are ongoing, and are undertaken under the ambit of existing schemes and programmes by the Central and State Governments, public and private sector as well as civil society organisations, securing utilisation of available infrastructure and funds, with augmentation and further inputs, wherever required. In addition, sources of bilateral and multilateral funding are explored and availed of for implementing some of these activities, in accordance with the extant policies and regulations.

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